

**Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi
DES-VII**

**MINUTES OF NORMS COMMITTEE (NC-7) OF 'PLASTIC & RUBBER PRODUCTS' MEETING NO. 42/AM09 HELD ON 28.01.2009
UNDER CHAIRMANSHIP OF
DR. SHYAM AGARWAL, ADGFT**

Meeting No. **42/87-NC7/2008 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products'** was held on **28.01.2009** under Chairmanship of Dr. Shyam Agarwal, DGFT, Udyog Bhawan, New Delhi-110011. Following officials attended:

- 1) Shri Akash Taneja, Joint DGFT
- 2) Shri Ishwar Singh, Deputy DGFT and Convener
- 3) Shri Shaish Kumar, Industrial Advisor, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **41/AM09 held on 21.01.2009**.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-334	METRO TYRES LTD.	HQ F. No. 01/87/050/00728/AM08/DES-VII	Status: Approved
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 3010054153 Dated 05.12.2007	RLA F. No. 30/24/040/00041/AM08	

Application: Revision of quantity of Rubber Chemicals against Advance Authorization No. 03010054153 dated 05.12.2007.

Decision: With DIPP letter dated 28.01.2009, the Committee noted that similar norms is already appearing at Serial No. A – 1669 wherein rubber chemicals have been allowed @0.019Kg. against 1 Kg. of export product. In view of the above the request of the firm can be accepted and the rubber chemicals should be allowed 0.019 MT against 1 MT of export product. However, the value cap of 7% of FOB value should be maintained.

3.1.2	Case No. A-335	METRO TYRES LTD.	HQ F. No. 01/87/050/00415/AM09/DES-VII	Status: Approved
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 3010054019 Dated 26.11.2007	RLA F. No. 30/24/040/00039/AM08	

Application: Request is for fixation of adhoc norms.

Decision: Taken cue from decision taken in Norms Committee Meeting No. 14/87-ALC1/2008 held on 16.07.2008, as comments furnished by the representative of DIPP vide their letter dt. 28.01.2009, the Committee decided to **approve** the application of the firm under Para 4.7 of the HBP (Vol.I) with the following norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Nylon High Speed Bicycle Tyres with min.7.5% EPDM	100 kg	1. Natural Rubber	22.23 kg
		2. Synthetic Rubber	
		a) PBR	5.00 kg
		b) SBR-1502	6.34 kg
		c) EPDM	8.00 kg
		3. Carbon Black	17.35 kg
		4. Rubber Chemicals Antioxident, Accelerators	1.98 kg
		5. Bead Wire	10.00 kg
		6. Misc. Chemicals Paraffin Wax	8.00 kg
		7. Nylon Fabric (Dipped) N6 420D/I, N66 420D/I, N6 840D/I, DURASKIN	11.00 kg
8. Zinc Ingot (99.95% Purity)	1.28 kg		
9. Nylon Fabric Duraskin	1.00 kg		
Note: There should be a Value Cap on Rubber Chemicals and Miscellaneous Chemicals as per General Note 8 of the Handbook of Procedure, Vol. II			

3.1.3	Case No. A-336	METRO TYRES LTD.	HQ F. No. 01/87/050/00166/AM09/DES-VII	Status: Approved
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 3010051241 Dated 16.03.2007	RLA F. No. 30/24/040/00071/AM07	

Application: Request is for fixation of adhoc norms.

Decision: Case withdrawn as it is already **approved** in NC Meeting No. 19/87-ALC1/2008 held on 28.08.2008.

3.1.4	Case No. A-338	AMITY THERMOSETS PVT. LTD.	HQ F. No. 01/87162/00368/AM09/DES-VII	Status: Approved
	NC No.: 42/AM09 Dated: 28.01.2009			

Application: Request for fixation of Standard Input-Output Norms for the export product “Phenol Formaldehyde Resin Solid/Lumps (100% Resin).”

Decision: With D/o C&PC OM No. 46011/110/2008-PC.II dated 21.01.2009, **new SION** for export product as per details below is **approved** for publication through Public Notice:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Phenol Formaldehyde Resin Solid/Lumps (100% Resin)	1 kg	1. Phenol	1.00 kg
		2. Paraformaldehyde Powder/flakes	0.28 kg

This may be notified through Public Notice.

3.1.5	Case No. A-339	ARUT JOTHI WOVEN SACKS INDUSTRIES	HQ F. No. 01/87/050/01290/AM06/DES-VII	Status: Approved
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 0410078260	RLA F. No. 04/24/040/00568/AM06	

Dated 27.01.2006

Application: Request is for fixation of adhoc norms.

Decision: With D/o C&PC OM No. 46011/134/2006-PC.II dated 16.01.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PP Woven Bag with LDPE Liner with UV Stabilizers (2% by weight) Stitched with PP Yarn.	1 No.	1. For one kg content of PP Woven Fabric a) PP Granules (Tape Grade) (b) UV Stabilizer	1.020 kg 0.022 kg
		2. Relevant LDPE Liner	Net to Net
		3. Relevant PP Yarn	Net to Net
		4. PP Tie Tape (Width 12mm)	Net to Net
		5. PP Black Handle Fabric (Width 35cm)	Net to Net

ONLINE CASES

1	Case No.:2/2/87-ALC1/2008	Party Name:MAX INDIA LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Approved
	HQ File :01/87/050/00002/AM09/	RLA File :22/24/040/00014/AM05/	Lic.No/Date:2210003437 02.07.2004	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

5	Case No.:9/46/87-ALC1/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Approved
	HQ File :01/87/050/00634/AM08/	RLA File :04/24/040/00025/AM08/	Lic.No/Date:0410089380 10.05.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

10	Case No.:15/26/85-ALC3/2007	Party Name:SPACEWOOD FURNISHERS (P)LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved																																											
	HQ File :01/85/050/00083/AM08/	RLA File :03/95/040/00519/AM08/	Lic.No/Date:0310443472 18.09.2007	Defer Date:																																											
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12	Case No.:39/46/87-ALC1/2007	Party Name:M TECH INNOVATIONS LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
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HQ File :01/87/050/00664/AM08/	RLA File :31/24/040/00221/AM08/	Lic.No/Date:3110031111 12.10.2007	Defer Date:
Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2008.			

13	Case No.:86/29/83-ALC1/2007	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/83/050/01351/AM08/	RLA File :03/94/040/00700/AM08/	Lic.No/Date:0310446271 12.10.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 29/AM09, dt. 29.10.2008.			

14	Case No.:1/40/81-ALC2/2007	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/81/050/00439/AM08/	RLA File :04/24/040/00039/AM08/	Lic.No/Date:0410092102 15.11.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

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Case No.:129/52/80-ALC2/2007	Party Name:M M AQUA TECHNOLOGIES LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
HQ File :01/80/050/01206/AM08/	RLA File :05/24/040/00424/AM08/	Lic.No/Date:0510212544 26.11.2007	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	84212101	63/0- PVC FILL MEDIA PVC Fill Media	440.155	M.T	36155583.70	860847.23 US\$
2	84212101	63/0- DRIFT ELIMINATOR Drift Eliminator	21.700	M.T	2030500.00	48345.23 US\$
				Total	38,186,083.70	909,192.46

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042290	PVC SHEET	544.989	M.T	29184162.00	694861.00 US\$

Decision: With D/o C&PC O.M No. 46011/253/2004-PC.II dated 05.01.2009, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Fill Media/Drift Eliminator	1 MT	PVC Sheet (Thickness 0.175mm to 0.80mm)	1.15 MT

18	Case No.:120/52/80-ALC2/2007	Party Name:M M AQUA TECHNOLOGIES LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/80/050/01197/AM08/	RLA File :05/24/040/00644/AM08/	Lic.No/Date:0510212822 30.11.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

21	Case No.:36/35/87-ALC1/2007	Party Name:PLASTICHEMIX INDUSTRIES	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00533/AM08/	RLA File :34/24/040/00177/AM08/	Lic.No/Date:3410020257 07.12.2007	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

23	Case No.:3/37/87-ALC1/2007	Party Name:MAYUR UNIQUOTERS LTD,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00564/AM08/	RLA File :13/24/040/00023/AM08/	Lic.No/Date:1310025576 11.01.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

24	Case No.:4/5/87-ALC1/2008	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00081/AM09/	RLA File :04/24/040/00414/AM07/	Lic.No/Date:0410093311 18.01.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

26	Case No.:28/11/81-ALC2/2008	Party Name:SINTEX INDUSTRIES LTD,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/81/050/00146/AM09/	RLA File :08/24/040/00259/AM08/	Lic.No/Date:0810070266 21.02.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

35	Case No.:24/5/87-ALC1/2008	Party Name:STYLO TABLEWARES	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00101/AM09/	RLA File :24/24/040/00002/AM09/	Lic.No/Date:2410021073 24.04.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

44	Case No.:11/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00189/AM09/	RLA File :11/24/040/00067/AM08/	Lic.No/Date:1110017329 05.06.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39232900	63/0- P.P.WOVEN JUMBO BAGS MILKY WHITE NEOCON BRAND	250000.000	K.G	21532500.00	550000.00 US\$
				Total	21,532,500.00	550,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	P.P.GRANULES	232925.000	K.G	14795396.00	372680.00 US\$
2	39011010	L.L.D.P.E. GRANULES	20625.000	K.G	1391981.00	35062.50 US\$
3	38122090	ADDITIVE MASTER BATCH: U.V.STABILIZER	8250.000	K.G	1080833.00	27225.00 US\$
4	39013000	ETHYLE VINYL ACETATE (E.V.A.)	4950.000	K.G	648500.00	16335.00 US\$
5	32061900	ADDITIVE COLOURED MASTER BATCH	8250.000	K.G	1654001.00	41662.50 US\$
6	39021000	P.P.GRANULES FOR PACKING MATERIAL	13125.000	K.G	833700.00	21000.00 US\$
				Total	20,404,411.00	513,965.00

Decision: With D/o C&PC OM No. 46011/119/2007-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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	PP Woven Jumbo Bags (Milky White Neocon Brand)	1 MT	1. PP Granules	0.9317 MT
			2. LLDPE Granules	0.0825 MT
			3. Additive Master Batch UV Stabilizer	0.0330 MT
			4. Ethyl Vinyl Acetate	0.0198 MT
			5. Additive Colour Master Batch	0.0330 MT

50	Case No.:29/11/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00242/AM09/	RLA File :03/94/040/00068/AM09/	Lic.No/Date:0310474690 13.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

51	Case No.:30/11/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00243/AM09/	RLA File :03/94/040/00021/AM09/	Lic.No/Date:0310474693 13.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

52	Case No.:11/13/87-ALC1/2008	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00272/AM09/	RLA File :35/24/040/00032/AM08/	Lic.No/Date:3510024086 27.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

53	Case No.:12/13/87-ALC1/2008	Party Name:HI-TECH ARAI LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00273/AM09/	RLA File :35/24/040/00039/AM08/	Lic.No/Date:3510024088 27.06.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

57	Case No.:10/14/87-ALC1/2008	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00292/AM09/	RLA File :05/24/040/00020/AM08/	Lic.No/Date:0510223575 09.07.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

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Case No.:3/15/87-ALC1/2008	Party Name:GARWARE ELASTOMERICS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
HQ File :01/87/050/00305/AM09/	RLA File :31/24/040/00094/AM09/	Lic.No/Date:3110034366 14.07.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40051000	62/0- Unvulcanised Rubber Compound Along with Vulcanizing Agent Unvulcanised Rubber Compound Along with Vulcanizing Agent	7800000.000	K.G	965250000.00	22711764.71 US\$
				Total	965,250,000.00	22,711,764.71

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012200	Natural Rubber / Synthetic Rubber - , such as SVR3L, STR5L, SBR 1502, etc (Details as per attached Annexure) Raw Material	5655000.000	K.G	943203690.00	22006618.00 US\$
2	28170000	Activators : !! Such as Zinc Oxide, Zinc Oxide Active, Zinc Oxide Zoco 104, etc, (Details as per attached annexure) Activators	171600.000	K.G	0.00	0.00 US\$
3	38123000	Antioxidants-: such as DNPD Nocrac White, IONOL LC, Wingstay L, etc, (Details as per attached annexure) Antioxidants	72930.000	K.G	0.00	0.00 US\$
4	38121000	Accelerators -: Such as Vulkacit DC, Pilcure MBTS, Vulkacit DM/EGC MBTS, etc (Details as per attached Annexure) Accelerators	103740.000	K.G	0.00	0.00 US\$
5	38249000	Peptisizers & Lubricants such as -: Zincolet -T, Vanfre AP 2 Special, etc (Details as per attached Annexure) Raw Material	7800.000	K.G	0.00	0.00 US\$
6	29420000	Retarder -: such as Pilgard PVI, Salicylic Acid Powder or Master Batch Mix-5314, etc., Raw Material	390.000	K.G	0.00	0.00 US\$
7	38123000	Vulcanising Agent -: such as DTDM, Sulfasan R, Sovereign Sulphur, etc, (Details as per	78000.000	K.G	0.00	0.00 US\$

		attached annexure) Vulcanising Agent				
8	28112900	Filler - such as Calcium Carbonate, Silica such as VN3, China Clay, etc (Details as per attached Annexure) Filler	156000.000	K.G	0.00	0.00 US\$
9	29157000	Co-Activator - such as Stearic Acid (DTP-7 / RYLEX 3010), Distilled Fatty Acid C16, C18 (Stearic Acid), etc. Co-Activator	113880.000	K.G	0.00	0.00 US\$
10	32061900	Pigment / Dyes - such as Titanium Dioxide BS01-01, Anatase Grade (Details as per attached Annexure) Pigment / Dyes	429000.000	K.G	0.00	0.00 US\$
11	38249000	Deodorants such as, Odorex -V, Odorex OC, Rodo - O, Stanmask Vanilla, Deocex, Deocex V, etc. Deodorants	4446.000	K.G	0.00	0.00 US\$
				Total	943,203,690.00	22,006,618.00
Decision: Case withdrawn as it is already approved in NC Meeting No. 30/87-ALC1/2008 held on 05.11.2008.						

65	Case No.:4/18/87-ALC1/2008	Party Name:BLS POLYMERS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00334/AM09/	RLA File :05/24/040/00279/AM09/	Lic.No/Date:0510224864 01.08.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

66	Case No.:7/21/81-ALC2/2008	Party Name:REGALIA LAMINATES	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/81/050/00318/AM09/	RLA File :05/24/040/00287/AM09/	Lic.No/Date:0510225073 07.08.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

70	Case No.:11/19/87-ALC1/2008	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
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HQ File :01/87/050/00351/AM09/	RLA File :04/24/040/00103/AM09/	Lic.No/Date:0410097971 13.08.2008	Defer Date:
Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

74	Case No.:13/21/87-ALC1/2008	Party Name:SRF POLYMERS LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00395/AM09/	RLA File :04/24/040/00095/AM09/	Lic.No/Date:0410098200 26.08.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

78	Case No.:1/23/87-ALC1/2008	Party Name:POLYLINK POLYMERS (INDIA) LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00404/AM09/	RLA File :08/24/040/00091/AM09/	Lic.No/Date:0810074420 03.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

79

Case No.:6/23/87-ALC1/2008	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
HQ File :01/87/050/00409/AM09/	RLA File :03/95/040/00499/AM09/	Lic.No/Date:0310485292 05.09.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40082910	62/0- RUBBER COMPOUNDED SHEETS OF NITRILE RUBBER	225000.000	K.G	24300000.00	540000.00 US\$
				Total	24,300,000.00	540,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40024900	SYNTHETIC RUBBER NITRILE	85500.000	K.G	11927250.00	265050.00 US\$
2	40011000	NATURAL RUBBER	60750.000	K.G	7654500.00	170100.00 US\$
3	28170010	ZINC OXIDE	4950.000	K.G	400950.00	8910.00 US\$
4	28030010	STEARIC ACID	2475.000	K.G	111375.00	2475.00 US\$
5	38121000	RUBBER CHEMICALS: ANTIOXIDANT, ACCELARATOR, PEPTIZER	5625.000	K.G	1113750.00	24750.00 US\$
6	38121000	PROCESSING ADDITIVES LIKE STRUCTOL A-222 / ULTRAFLOW - 220	2700.000	K.G	182250.00	4050.00 US\$

7	38122090	D. O. P.	5400.000	K.G	583200.00	12960.00 US\$
				Total	21,973,275.00	488,295.00
Decision: RLA, Mumbai vide their letter dated 05.09.2008 has informed that Advance Authorization is issued on repeat basis as per decision taken in NC Meeting No. 5/83-ALC1/2007 DATED 09.05.2007 (HQ F. NO. 83/050/987/AM07). Hence, Committee decided to close the case.						

80	Case No.:7/23/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00410/AM09/	RLA File :03/95/040/00452/AM09/	Lic.No/Date:0310485478 08.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

81	Case No.:8/23/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00411/AM09/	RLA File :03/95/040/00451/AM09/	Lic.No/Date:0310485489 08.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

83	Case No.:18/23/87-ALC1/2008	Party Name:PLASTIC PRODUCTS ENTERPRISE	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00422/AM09/	RLA File :08/24/040/00122/AM09/	Lic.No/Date:0810074605 10.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

86	Case No.:6/24/87-ALC1/2008	Party Name:RMG POLYVINYL INDIA LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00432/AM09/	RLA File :05/24/040/00188/AM09/	Lic.No/Date:0510227614 16.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

87	Case No.:8/24/87-ALC1/2008	Party Name:SWASTIK POLYMERS	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00434/AM09/	RLA File :05/24/040/00398/AM09/	Lic.No/Date:0510227652 17.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

88	Case No.:11/24/87-ALC1/2008	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00437/AM09/	RLA File :03/94/040/00563/AM09/	Lic.No/Date:0310486896 18.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

89	Case No.:1/26/87-ALC1/2008	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00449/AM09/	RLA File :05/24/040/00419/AM09/	Lic.No/Date:0510228167 24.09.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 38/AM09, dt. 31.12.2008.			

92	Case No.:7/27/87-ALC1/2008	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00462/AM09/	RLA File :03/95/040/00543/AM09/	Lic.No/Date:0310488903 03.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

96	Case No.:2/28/87-ALC1/2008	Party Name:KALPANA INDUSTRIES LIMITED,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00472/AM09/	RLA File :03/94/040/00601/AM09/	Lic.No/Date:0310489388 07.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

98	Case No.:8/27/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00463/AM09/	RLA File :31/24/040/00109/AM09/	Lic.No/Date:3110035681 07.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

101	Case No.:6/28/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00476/AM09/	RLA File :02/24/040/00172/AM09/	Lic.No/Date:0210118454 14.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 39/AM09, dt. 07.01.2009.			

103	Case No.:11/28/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00481/AM09/	RLA File :31/24/040/00173/AM09/	Lic.No/Date:3110035777 15.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

104	Case No.:7/28/87-ALC1/2008	Party Name:T.K.H.PLASTICS PVT.LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00477/AM09/	RLA File :09/24/040/00279/AM09/	Lic.No/Date:0910035635 15.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

105	Case No.:10/28/87-ALC1/2008	Party Name:SWASTIK POLYMERS	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
	HQ File :01/87/050/00480/AM09/	RLA File :05/24/040/00358/AM09/	Lic.No/Date:0510229361 16.10.2008	Defer Date:
	Decision: Case withdrawn as it is already approved in NC Meeting No. 37/AM09, dt. 24.12.2008.			

121	Case No.:2/31/87-ALC1/2008	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Approved
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HQ File :01/87/050/00511/AM09/	RLA File :03/94/040/00741/AM09/	Lic.No/Date:0310492368 31.10.2008	Defer Date:
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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39094030	62/0- GASHARZ 5271 (PHENOL FORMALDEHYDE RESIN) COMMERCIAL	100000.000	K.G	6720000.00	160000.00 US\$
				Total	6,720,000.00	160,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29126000	PARA FORMAL DEHYDE 91+/-2% COMMERCIAL	19000.000	K.G	778050.00	18525.00 US\$
2	29071110	PHENOL 100% COMMERCIAL	42000.000	K.G	3175200.00	75600.00 US\$
				Total	3,953,250.00	94,125.00

Decision: With D/o C&PC OM No. 46011/197/2005-PC.II dated 16.01.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasharz 5271 (Phenol Formaldehyde Resin/Cold Box Resin Containing Solid Content 52+/-1%)	1 kg	1. Para Formaldehyde 91+/-2%	0.190 kg
		2. Phenol	0.420 kg

3.2 Following application is **rejected**:

ONLINE CASE

7	Case No.:13/46/87-ALC1/2007	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Rejected
			Lic.No/Date:0810065151	

HQ File :01/87/050/00638/AM08/	RLA File :08/24/040/00361/AM07/	31.05.2007	Defer Date:
Decision: Case withdrawn as it is already rejected in NC Meeting No. 37/AM09, dt. 24.12.2008.			

3.3 Following applications are **deferred**:

MANUAL CASES

3.3.1	Case No. A-331	SBJ-VON COMPONENTS PVT LTD.	HQ F. No. 01/87/162/00317/AM09/DES-VII	Status: Deferred
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 0810005149 Dated 06.09.2000	RLA F. No. 08/81/042/00128/AM01	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.3.2	Case No. A-332	NOUVEAW EXPORTS PVT. LTD.	HQ F. No. 01/87/050/00495/AM08/DES-VII	Status: Deferred
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 0310450391 Dated 15.10.2007	RLA F. No. 03/95/040/00754/AM08	

Application: Request is for fixation of adhoc norms.

Position: Deferred.

3.3.3	Case No. A-333	SOUTH ASIAN PETROCHEM LTD.	HQ F. No. 01/87/162/00367/AM09/DES-VII	Status: Deferred
	NC No.: 42/AM09			

Dated: 28.01.2009

Application: Request is for amendment in SION H-206.

Position: D/L No. 46011/107/2005-PC.II, dated 21.01.2009 issued by D/o C&PC.

3.3.4	Case No. A-337	MICROSPHERES (INDIA)	HQ F. No. 01/82/050/00036/AM09/DES-VII	Status: Deferred
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 0310325703 Dated 12.04.2005	RLA F. No. 03/95/040/00008/AM06	

Application: Revision of input output norms under para 4.7 of HBP-Vol. I for the export product “Plastic Chemicals”.

Position: Deferred.

3.3.5	Case No. A-340	ARUT JOTHI WOVEN SACKS INDUSTRIES	HQ F. No. 01/87/050/00481/AM07/DES-VII	Status: Deferred
	NC No.: 42/AM09 Dated: 28.01.2009	Adv. Lic. No. 0410083717 Dated 24.08.2006	RLA F. No. 04/24/040/00187/AM07	

Application: Request is for fixation of adhoc norms.

Decision: Deferred.

3.3.6	Case No. A-341	JINDAL POLY FILMS LTD.	HQ F. No. 01/87162/00032/AM09/DES-VII	Status: Deferred
	NC No.: 42/AM09 Dated: 28.01.2009			

Application: Request is for fixation of Value Addition / DEPB rate for the export product “Aluminum Metallised BOPP Film” under SION H-440.

Decision: Deferred.

ONLINE CASES

2	Case No.: 3/15/81-ALC2/2006	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/81/050/00124/AM07/	RLA File :09/24/040/00040/AM07/	Lic.No/Date:0910026348 23.05.2006	Defer Date:04.02.2009
	Position: Deferred.			

3	Case No.: 2/33/81-ALC2/2006	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/81/050/00469/AM07/	RLA File :09/24/040/00231/AM07/	Lic.No/Date:0910027580 15.09.2006	Defer Date:04.02.2009
	Position: Deferred.			

4	Case No.: 754/24/87-ALC1/2007	Party Name:ANAND NISHIKAWA COMPANY LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/01097/AM07/	RLA File :05/24/040/00899/AM07/	Lic.No/Date:0510200918 13.03.2007	Defer Date:04.02.2009
	Position: Deferred.			

6	Case No.: 100/24/87-ALC1/2007	Party Name:NARENDRA POLY-PLAST	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00128/AM08/	RLA File :03/95/040/00137/AM08/	Lic.No/Date:0310430246 22.05.2007	Defer Date:04.03.2009
	Position: Deferred.			

8	Case No.: 21/46/87-ALC1/2007	Party Name:DUCOL ORGANICS & COLOURS PVT.LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00646/AM08/	RLA File :03/94/040/00235/AM08/	Lic.No/Date:0310432661 14.06.2007	Defer

Position: Deferred.			Date: 04.02.2009
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9	Case No.: 234/24/87-ALC1/2007	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00301/AM08/	RLA File :07/24/040/00367/AM08/	Lic.No/Date:0710052984 21.08.2007	Defer Date:04.03.2009
	Position: Deferred.			

11	Case No.: 172/27/83-ALC1/2007	Party Name:INDIA GLYCOLS LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/83/050/01246/AM08/	RLA File :05/24/040/00420/AM08/	Lic.No/Date:0510209638 27.09.2007	Defer Date:11.02.2009
	Position: Deferred.			

15	Case No.: 3/35/87-ALC1/2007	Party Name:NARENDRA POLY-PLAST	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00500/AM08/	RLA File :03/95/040/00806/AM08/	Lic.No/Date:0310450601 19.11.2007	Defer Date:04.03.2009
	Position: Deferred.			

17	Case No.: 16/40/81-ALC2/2007	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/81/050/00454/AM08/	RLA File :09/24/040/00373/AM08/	Lic.No/Date:0910032264 29.11.2007	Defer Date:04.02.2009
	Position: Deferred.			

19	Case No.: 25/35/87-ALC1/2007	Party Name:NOUVEAW EXPORTS PVT. LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00522/AM08/	RLA File :03/95/040/00866/AM08/	Lic.No/Date:0310452331 03.12.2007	Defer Date:11.02.2009
	Position: Deferred.			

20	Case No.: 26/35/87-ALC1/2007	Party Name:CHIDAMBARAM FISHNETS PVT. LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00523/AM08/	RLA File :04/24/040/00299/AM08/	Lic.No/Date:0410092464	Defer

		03.12.2007	Date:04.03.2009
	Position: Deferred.		

22	Case No.: 44/35/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00541/AM08/	RLA File :03/95/040/00848/AM08/	Lic.No/Date:0310453667 12.12.2007	Defer Date:11.02.2009
	Position: Deferred.			

25	Case No.: 81/46/87-ALC1/2007	Party Name:KLN LOYKASTS PVT.LTD,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00706/AM08/	RLA File :07/24/040/00584/AM08/	Lic.No/Date:0710055691 05.02.2008	Defer Date:04.03.2009
	Position: Deferred.			

27	Case No.: 33/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00144/AM09/	RLA File :03/95/040/01202/AM08/	Lic.No/Date:0310464794 13.03.2008	Defer Date:04.02.2009
	Position: Deferred.			

28	Case No.: 35/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00146/AM09/	RLA File :03/95/040/01204/AM08/	Lic.No/Date:0310464793 13.03.2008	Defer Date:04.02.2009
	Position: Deferred.			

29	Case No.: 5/11/87-ALC1/2008	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00218/AM09/	RLA File :05/24/040/00473/AM08/	Lic.No/Date:0510217910 14.03.2008	Defer Date:04.03.2009
	Position: Deferred.			

30	Case No.: 34/8/87-ALC1/2008	Party Name:PETRYC INTERNATIONAL	Meet No/Date:42/87-ALC1/2008	Status: Deferred
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			28.01.2009	
	HQ File :01/87/050/00145/AM09/	RLA File :03/95/040/01203/AM08/	Lic.No/Date:0310465506 18.03.2008	Defer Date:04.02.2009
	Position: Deferred.			

31	Case No.:1/11/87-ALC1/2008	Party Name:ISOE PRINTPACK INDUSTRIES PVT.LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00214/AM09/	RLA File :05/24/040/00970/AM08/	Lic.No/Date:0510218437 25.03.2008	Defer Date:11.02.2009
	Position: Deferred.			

32	Case No.:21/10/87-ALC1/2008	Party Name:ARMACELL INDIA PVT. LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00199/AM09/	RLA File :31/24/040/00414/AM08/	Lic.No/Date:3110033391 01.04.2008	Defer Date:04.03.2009
	Position: Deferred.			

33	Case No.:20/11/81-ALC2/2008	Party Name:VEM TECHNOLOGIES PLTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/81/050/00138/AM09/	RLA File :09/24/040/00599/AM08/	Lic.No/Date:0910033521 02.04.2008	Defer Date:04.03.2009
	Position: Deferred.			

34	Case No.:41/8/87-ALC1/2008	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00152/AM09/	RLA File :07/24/040/00005/AM09/	Lic.No/Date:0710056838 09.04.2008	Defer Date:04.03.2009
	Position: Deferred.			

36	Case No.:8/38/87-ALC1/2008	Party Name:MAX INDIA LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00605/AM09/	RLA File :22/24/040/00009/AM09/	Lic.No/Date:2210007786 12.05.2008	Defer Date:04.03.2009
	Position: Deferred.			

37	Case No.:22/10/87-ALC1/2008	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:42/87-ALC1/2008	Status:Deferred
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			28.01.2009	
	HQ File :01/87/050/00200/AM09/	RLA File :04/24/040/00380/AM08/	Lic.No/Date:0410095866 14.05.2008	Defer Date:04.03.2009
	Position: Deferred.			

38	Case No.:32/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00210/AM09/	RLA File :05/24/040/00320/AM07/	Lic.No/Date:0510220805 22.05.2008	Defer Date:04.03.2009
	Position: Deferred.			

39	Case No.:33/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00211/AM09/	RLA File :05/24/040/00749/AM07/	Lic.No/Date:0510220808 22.05.2008	Defer Date:04.03.2009
	Position: Deferred.			

40	Case No.:35/10/87-ALC1/2008	Party Name:JUBILANT ORGANOSYS LTD (FORMERLY VAM ORGANIC CHEM	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00213/AM09/	RLA File :05/24/040/00748/AM07/	Lic.No/Date:0510220806 22.05.2008	Defer Date:04.03.2009
	Position: Deferred.			

41	Case No.:23/11/87-ALC1/2008	Party Name:STAHL INDIA PVT LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00236/AM09/	RLA File :04/24/040/00051/AM09/	Lic.No/Date:0410096166 30.05.2008	Defer Date:04.03.2009
	Position: Deferred.			

42	Case No.:7/10/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00185/AM09/	RLA File :32/24/040/00011/AM09/	Lic.No/Date:3210037946 03.06.2008	Defer Date:04.03.2009
	Position: Deferred.			

43	Case No.:10/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00188/AM09/	RLA File :11/24/040/00066/AM08/	Lic.No/Date:1110017328 05.06.2008	Defer Date:18.02.2009
	Position: Deferred.			

45	Case No.:12/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00190/AM09/	RLA File :11/24/040/00068/AM08/	Lic.No/Date:1110017330 05.06.2008	Defer Date:18.02.2009
	Position: Deferred.			

46	Case No.:13/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00191/AM09/	RLA File :11/24/040/00073/AM08/	Lic.No/Date:1110017331 05.06.2008	Defer Date:18.02.2009
	Position: Deferred.			

47	Case No.:9/10/87-ALC1/2008	Party Name:NEO CORP INTERNATIONAL LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00187/AM09/	RLA File :11/24/040/00065/AM08/	Lic.No/Date:1110017327 05.06.2008	Defer Date:18.02.2009
	Position: Deferred.			

48	Case No.:20/13/85-ALC3/2008	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/85/050/00110/AM09/	RLA File :34/24/040/00042/AM09/	Lic.No/Date:3410021566 09.06.2008	Defer Date:04.02.2009
	Position: Deferred.			

49	Case No.:18/11/87-ALC1/2008	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00231/AM09/	RLA File :02/24/040/00033/AM09/	Lic.No/Date:0210113468 12.06.2008	Defer Date:04.02.2009

	Position: Deferred.			
54	Case No.: 16/13/87-ALC1/2008	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00277/AM09/	RLA File :05/24/040/00223/AM09/	Lic.No/Date:0510223090 01.07.2008	Defer Date:04.02.2009
	Position: Deferred.			
55	Case No.: 7/14/87-ALC1/2008	Party Name:BAFNA OPTICS	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00288/AM09/	RLA File :03/94/040/00400/AM08/	Lic.No/Date:0310477554 04.07.2008	Defer Date:04.02.2009
	Position: Deferred.			
56	Case No.: 9/14/87-ALC1/2008	Party Name:SPECIALTY POLYFILMS (INDIA) PVT. LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00291/AM09/	RLA File :03/95/040/00008/AM09/	Lic.No/Date:0310477875 08.07.2008	Defer Date:04.02.2009
	Position: Deferred.			
59	Case No.: 4/15/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00306/AM09/	RLA File :05/24/040/00250/AM09/	Lic.No/Date:0510223774 14.07.2008	Defer Date:11.02.2009
	Position: Deferred.			
60	Case No.: 4/17/87-ALC1/2008	Party Name:NARENDRA PLASTIC PVT LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00321/AM09/	RLA File :03/95/040/00353/AM09/	Lic.No/Date:0310479371 18.07.2008	Defer Date:04.02.2009
	Position: Deferred.			
61	Case No.: 7/17/87-ALC1/2008	Party Name:PIONEER PLAST	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred

	HQ File :01/87/050/00324/AM09/	RLA File :09/24/040/00050/AM09/	Lic.No/Date:0910034778 24.07.2008	Defer Date:04.02.2009
	Position: Deferred.			

62	Case No.:12/17/87-ALC1/2008	Party Name:KIDDE INDIA LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00329/AM09/	RLA File :03/94/040/00402/AM09/	Lic.No/Date:0310480495 29.07.2008	Defer Date:04.02.2009
	Position: Deferred.			

63	Case No.:1/18/87-ALC1/2008	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00331/AM09/	RLA File :05/24/040/00297/AM09/	Lic.No/Date:0510224709 30.07.2008	Defer Date:04.02.2009
	Position: Deferred.			

64	Case No.:7/18/87-ALC1/2008	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00337/AM09/	RLA File :11/24/040/00013/AM09/	Lic.No/Date:1110018017 31.07.2008	Defer Date:04.02.2009
	Position: Deferred.			

68	Case No.:3/19/87-ALC1/2008	Party Name:KUSHAL KR.ROYCHOWDHURY	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00343/AM09/	RLA File :02/24/040/00116/AM09/	Lic.No/Date:0210115882 08.08.2008	Defer Date:04.02.2009
	Position: Deferred.			

69	Case No.:9/19/87-ALC1/2008	Party Name:SSF PLASTICS (INDIA) PVT.LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00349/AM09/	RLA File :03/95/040/00403/AM09/	Lic.No/Date:0310482303 12.08.2008	Defer Date:04.02.2009
	Position: Deferred.			

71	Case No.:2/21/87-ALC1/2008	Party Name:ARMOR PLAST LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00384/AM09/	RLA File :07/24/040/00249/AM09/	Lic.No/Date:0710059265 21.08.2008	Defer Date:04.02.2009
	Position: Deferred.			

72	Case No.:3/21/87-ALC1/2008	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00385/AM09/	RLA File :17/24/040/00032/AM09/	Lic.No/Date:1710002133 21.08.2008	Defer Date:04.02.2009
	Position: Deferred.			

73	Case No.:1/21/87-ALC1/2008	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00383/AM09/	RLA File :08/24/040/00100/AM09/	Lic.No/Date:0810074131 22.08.2008	Defer Date:18.02.2009
	Position: Deferred.			

75	Case No.:15/21/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00397/AM09/	RLA File :07/24/040/00293/AM09/	Lic.No/Date:0710059331 27.08.2008	Defer Date:18.02.2009
	Position: Deferred.			

76	Case No.:1/22/87-ALC1/2008	Party Name:RISHI PACKERS LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00399/AM09/	RLA File :03/95/040/00303/AM09/	Lic.No/Date:0310484716 01.09.2008	Defer Date:04.02.2009
	Position: Deferred.			

77	Case No.:2/22/87-ALC1/2008	Party Name:MICROSPHERES (INDIA)	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00400/AM09/	RLA File :03/95/040/00461/AM09/	Lic.No/Date:0310484751 01.09.2008	Defer Date:04.02.2009
	Position: Deferred.			

82	Case No.:17/23/87-ALC1/2008	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00421/AM09/	RLA File :34/24/040/00100/AM09/	Lic.No/Date:3410022268 09.09.2008	Defer Date:11.02.2009
	Position: Deferred.			

84	Case No.:21/23/87-ALC1/2008	Party Name:DEX-VIN POLYMERS PVT. LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00425/AM09/	RLA File :03/94/040/00509/AM09/	Lic.No/Date:0310485966 10.09.2008	Defer Date:04.02.2009
	Position: Deferred.			

85	Case No.:22/23/87-ALC1/2008	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00426/AM09/	RLA File :07/24/040/00221/AM09/	Lic.No/Date:0710059702 11.09.2008	Defer Date:04.02.2009
	Position: Deferred.			

90	Case No.:2/26/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00450/AM09/	RLA File :05/24/040/00410/AM09/	Lic.No/Date:0510228178 24.09.2008	Defer Date:04.02.2009
	Position: Deferred.			

91	Case No.:5/26/87-ALC1/2008	Party Name:ASP SEALING PRODUCT LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00455/AM09/	RLA File :05/24/040/00437/AM09/	Lic.No/Date:0510228727 01.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

93	Case No.:11/27/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES LIMITED,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00466/AM09/	RLA File :03/94/040/00594/AM09/	Lic.No/Date:0310489193	

		06.10.2008	Defer Date:04.02.2009
	Position: Deferred.		

94	Case No.: 12/27/87-ALC1/2008	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00467/AM09/	RLA File :03/94/040/00657/AM09/	Lic.No/Date:0310489195 06.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

95	Case No.: 3/27/87-ALC1/2008	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00458/AM09/	RLA File :34/24/040/00121/AM09/	Lic.No/Date:3410022468 06.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

97	Case No.: 6/27/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00461/AM09/	RLA File :05/24/040/00436/AM09/	Lic.No/Date:0510228960 07.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

99	Case No.: 14/27/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00469/AM09/	RLA File :31/24/040/00038/AM09/	Lic.No/Date:3110035705 08.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

100	Case No.: 15/27/87-ALC1/2008	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status: Deferred
	HQ File :01/87/050/00470/AM09/	RLA File :04/24/040/00046/AM09/	Lic.No/Date:0410099081 10.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

102	Case No.:8/28/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00478/AM09/	RLA File :31/24/040/00187/AM09/	Lic.No/Date:3110035768 14.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

106	Case No.:1/30/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00493/AM09/	RLA File :02/24/040/00179/AM09/	Lic.No/Date:0210118812 22.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

107	Case No.:2/30/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00494/AM09/	RLA File :02/24/040/00185/AM09/	Lic.No/Date:0210118816 22.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

108	Case No.:3/30/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00495/AM09/	RLA File :32/24/040/00032/AM09/	Lic.No/Date:3210038971 22.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

109	Case No.:4/30/87-ALC1/2008	Party Name:K.R.T. POLYMERS,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00496/AM09/	RLA File :32/24/040/00034/AM09/	Lic.No/Date:3210038974 22.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

110	Case No.:10/30/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00502/AM09/	RLA File :31/24/040/00194/AM09/	Lic.No/Date:3110035879 23.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

111	Case No.:6/30/87-ALC1/2008	Party Name:LETRA GRAPHIX PVT.LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00498/AM09/	RLA File :08/24/040/00153/AM09/	Lic.No/Date:0810075634 23.10.2008	Defer Date:18.02.2009
	Position: Deferred.			

112	Case No.:7/30/87-ALC1/2008	Party Name:T.K.H.PLASTICS PVT.LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00499/AM09/	RLA File :09/24/040/00262/AM09/	Lic.No/Date:0910035722 23.10.2008	Defer Date:18.02.2009
	Position: Deferred.			

113	Case No.:8/30/87-ALC1/2008	Party Name:SUPERFIL PRODUCTS LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00500/AM09/	RLA File :04/24/040/00150/AM09/	Lic.No/Date:0410099438 23.10.2008	Defer Date:18.02.2009
	Position: Deferred.			

114	Case No.:9/30/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00501/AM09/	RLA File :07/24/040/00421/AM09/	Lic.No/Date:0710060651 23.10.2008	Defer Date:18.02.2009
	Position: Deferred.			

115	Case No.:13/30/87-ALC1/2008	Party Name:MARPOL PVT. LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00505/AM09/	RLA File :17/24/040/00075/AM09/	Lic.No/Date:1710002226 24.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

116	Case No.:14/30/87-ALC1/2008	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00506/AM09/	RLA File :17/24/040/00135/AM08/	Lic.No/Date:1710002227 27.10.2008	Defer Date:04.02.2009

Position: Deferred.

117	Case No.:15/30/87-ALC1/2008	Party Name:ASIA IMPEX TRADING	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00507/AM09/	RLA File :05/24/040/00485/AM09/	Lic.No/Date:0510230020 27.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

118	Case No.:16/30/87-ALC1/2008	Party Name:BUILDMET FIBRES PVT LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00508/AM09/	RLA File :07/24/040/00431/AM09/	Lic.No/Date:0710060774 29.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

119	Case No.:17/30/87-ALC1/2008	Party Name:GUJARAT RECLAIM & RUBBER PRODUCTS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00509/AM09/	RLA File :03/94/040/00469/AM09/	Lic.No/Date:0310492222 29.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

120	Case No.:1/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00510/AM09/	RLA File :03/95/040/00068/AM09/	Lic.No/Date:0310492314 31.10.2008	Defer Date:04.02.2009
	Position: Deferred.			

122	Case No.:4/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00514/AM09/	RLA File :03/95/040/00079/AM09/	Lic.No/Date:0310492684 03.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

123	Case No.:6/31/87-ALC1/2008	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred

	HQ File :01/87/050/00516/AM09/	RLA File :03/95/040/00078/AM09/	Lic.No/Date:0310492801 04.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

124	Case No.:7/31/87-ALC1/2008	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00517/AM09/	RLA File :03/94/040/00415/AM09/	Lic.No/Date:0310492816 04.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

125	Case No.:11/31/87-ALC1/2008	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00521/AM09/	RLA File :34/24/040/00139/AM09/	Lic.No/Date:3410022644 05.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

126	Case No.:16/31/87-ALC1/2008	Party Name:BIG BAGS INTERNATIONAL PVT LTD .,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00526/AM09/	RLA File :07/24/040/00388/AM09/	Lic.No/Date:0710060898 05.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

127	Case No.:17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

128	Case No.:18/31/87-ALC1/2008	Party Name:PREMIER POLYFILM LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00528/AM09/	RLA File :05/24/040/00490/AM09/	Lic.No/Date:0510230493 07.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

129	Case No.:1/34/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00552/AM09/	RLA File :02/24/040/00202/AM09/	Lic.No/Date:0210119944 20.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

130	Case No.:2/34/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00553/AM09/	RLA File :05/24/040/00513/AM09/	Lic.No/Date:0510231247 20.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

131	Case No.:3/34/87-ALC1/2008	Party Name:I.P.B. PLASTICS	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00554/AM09/	RLA File :05/24/040/00514/AM09/	Lic.No/Date:0510231248 20.11.2008	Defer Date:18.02.2009
	Position: Deferred.			

132	Case No.:4/34/87-ALC1/2008	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00555/AM09/	RLA File :31/24/040/00037/AM09/	Lic.No/Date:3110036176 21.11.2008	Defer Date:04.02.2009
	Position: Deferred.			

133	Case No.:6/34/87-ALC1/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00557/AM09/	RLA File :02/24/040/00203/AM09/	Lic.No/Date:0210120160 25.11.2008	Defer Date:04.02.2009
	Position: Deferred.			

134	Case No.:7/34/87-ALC1/2008	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00558/AM09/	RLA File :07/24/040/00486/AM09/	Lic.No/Date:0710061264 25.11.2008	Defer Date:04.03.2009

Position: Deferred.

135	Case No.:8/34/87-ALC1/2008	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:42/87-ALC1/2008 28.01.2009	Status:Deferred
	HQ File :01/87/050/00559/AM09/	RLA File :03/95/040/00689/AM09/		